

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).3517/2008

UNION OF INDIA

Petitioner(s)

VERSUS

M/S VATIKA FARMS PVT.LTD. & ORS.

Respondent(s)

Date: 07/05/2008 This Petition was called on for hearing today.

For Petitioner(s)

Mr. B.V. Balaram Das,Adv.

Mrs Prakriti Purnima,Adv.

For Respondent(s) Mr. Rahul Gupta,Adv.

Mr. Bhargava V. Desai,Adv.

UPON hearing counsel the Court made the following

ORDER

Petitioner has to disclose the outcome of dasti service before 16.7.2008. Served respondents may file counter affidavit.

List the matter on 16.7.2008.

(S.G.SHAH)
Registrar